

Name of the Corporate Debtor: Frost International Limited; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 30-11-2023; Name of IP: Mr. Amit Chandrakant Shah; Process Number: 1; Last 5 digit of registration number: 11397

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	79320402896	9	78056009455	99.90	0	347364291	917029150	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	2139048030	0	0	0.00	0	2174017	2136874013	Annexure 4
5	Operational creditors (Workmen)	0				0.00				NA
6	Operational creditors (Employees)	37	11443845	37	10450713	0.01	0	10753	982379	Annexure 6
7	Operational creditors (Government Dues)	2	87637307	2	46809951	0.06	0	40827356	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	19598455	2	17163687	0.02	0	368898	2065870	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		63	81578130533	50	78130433806	100.00	0	390745315	3056951412	